S.N. Name of State/Union Territory	No, of persons killed)	The value of property lose [both movable and immou-able].
		Rs. 11 • 96 laths
9 Madhya Pradesh	94	Rs. 11 • 50 crores.
10 Maharashtra	9	Rs. 1 • 5 crores
11 Rajasthan	1	Rs 1.07 crores
13 Tamil Nadu	. 2	Rs. 81 .77 lakhs
13 Tripura	. Nil	Rs. 8 lakhs (including Government property).
14 Uttar Pradesh	203 -	Rs. 24.13 crores
15 West Bengal	14	Nil
		Nil

# Constitution of a working group on Technology Assessment systems

426. SHRI SHRIKANT VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a working group has been set up to review the existing technology assessment systems in the country and to suggest further strengthening or improving of technology; and

(b) if so, what are the names of the members nominated to the working group?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DE PARTMENTS OF OCEAN DEVE LOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ PATIL): (a) Yes, Sir.

(b) The names of the members of this group are given in the statement attached.

\* Statement Names of the members

1.	Shri Lovraj Kumar (formerly Secretary,	Chairman
2.	Dr. K.V. Swaminathan (Department of Science & Technology)	Member
3.	Joint Secretary S.I.A. (Department of Industrial Development)	Member
4.		Member
5.	Shri S.C. Dhingra (Department of Heavy Industry) .	Member
	(Alternative Rep. Shri T.S. Sambaji)	
6.	Shri D.R. Mehta (Department of Economic Affairs)	Member
7.		
a.	Shri M.K Sambamurthy (Ministry of Energy, Department of Power)	, Member
	(Alternative - Shri S.K. Aggarwal, Chief Engineer)	

9.	Shri DilipK. Biswas (Department of Environment) .	Member
10.	Dr. H.R. Bhojwani (CSIR)	Member
11.	.Shri K.G. Narayanan (DRDO)	Member
12.	Shri Anand Swarup (Ministry of Commerce)	Member
13.	Shri N.P. Singh (Secretary, TPIC) .	and Convenor

### **Setting up of National Security Guard**

- 427. SHRI SHRIKANT VERMA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government propose to set up a new force—the national security guard;
  and
- (b) if so, what are the details in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) Yes, Sir.

(b) The Force is in the process of being raised. It will not be in the public interest to disclose details.

#### Release of hijackers of Indian Airlines Planes

## 428. SHRIMATI MONIKA DAS: SHRI NAND KISHORE BHATT:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Government of Pakistan have finally rejected India's demand for the release of hijackers of the Indian Airlines planes and the two planes hijacked in 1984; and
- (b) if so what action is being taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) and (b) Despite our repeated requests, the Pakistan Government has neither repatriated to India nor put on trial the 14 hijackers apprehended in the Hijacking incidents of September, 1981 and July,

1984. Government are continuing to pursue the matter with the Government of Pakistan. The matter has also been brought to the notice of the International Civil Aviation Organisation.

#### Narora Atomic Power Plant

- 429. SHRI VIRENDRA VERMA: Will the PRIME MINISTER be pleased to state:
- (a) the year when the construction work of Narora Atomic Power Station in Uttar Pradesh was started and by when it was scheduled to be completed;
- (b) whether it is behind schedule, if so, what are the reasons therefor;
- (c) the date by which power is likely to be generated from this station and what will be its capacity in M.W.; and
- (d) what were the original estimates for this station and the amount spent so far and the amount likely to be incurred till its completion?

MINISTER OF STATE THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE DE IN PARTMENTS ' OF OCEAN DEVE LOPMENT, 'ATOMIC **ENERGY** AND ELECTRONICS SPACE (SHRI SHIVRAJ PATIL): Financial (a) sanction for the Narora Atomic Power Project was obtained in 1974 and construction work commenced in 1976. At the time of sanction the two units were scheduled to be com missioned in 1981 and 1982 respec tively.

(b) Problems faced in land acquisition, delay in finalisatiort of design due to uncertainties regarding avail-